

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2652
ANSWERED ON:07.02.2014
TREATMENT FROM CGHS EMPANELLED HOSPITALS
Kanubhai Patel Jayshreeben

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has issued any instruction to Central Government Health Scheme (CGHS) dispensaries to issue medicines directly to patients under treatment in CGHS empanelled hospitals;
- (b) if so, the details thereof;
- (c) whether the patients do not get medicines issued from CGHS dispensaries on the prescription of CGHS empanelled hospitals;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the corrective measures taken by the Government in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (e): Government empanels private hospitals under CGHS for indoor treatment and treatment can be undertaken with prior permission or under emergency.

OPD medicines are issued by CGHS Wellness Centres on the prescription by CGHS Medical officers / Government specialists only.

In case of Cardiac surgery, Cancer treatment, Neuro- surgery, Renal transplantation and Hip/Knee Joint replacement surgery, there is provision for issue of permission for post operative follow up treatment from the same empanelled hospitals, where the initial treatment was taken with prior permission. In such cases OPD medicines as per the available brand name / generic name are issued by CGHS Wellness Centres.

In respect of other post operative cases, where permission was granted , there is provision for issue of OPD medicines on the prescriptions of empanelled hospital for upto one month.